

### Central Special Irrigation Scheme for Samastipur

209. SHRI RAM SINGH SHAKYA: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government propose to make some special irrigation scheme from Center about district of Samastipur as it is backward; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). No, Sir. Irrigation being a State subject action for development of irrigation in backward areas has to be taken by the State Governments. The urgency for development of irrigation in such areas and the need for preparation of Master Plan for this purpose have been emphasised on the State Governments.

क्षेत्रीय भाषा में फिल्मों के लिये वित्तीय सहायता

210. श्री आचार्य भगवान देव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान राष्ट्रीय फिल्म विकास निगम ने फिल्मों के निर्माण के लिये कितनी क्षेत्रीय भाषा फिल्मों को वित्तीय सहायता दी है ;

(ख) क्या सिंधी भाषा में फिल्में बनाने के लिये कोई वित्तीय सहायता दी गई है ; और

(ग) यदि हां, तो सिंधी भाषा की उन फिल्मों के नाम क्या हैं और उनके निर्माण की तारीख क्या है ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (कुमारी कुमुदबेन एम. जोशी) : (क) 11-4-80 से पहले, वित्तीय सहायता

फिल्म वित्त निगम द्वारा दी जाती थी । 11-4-1980 को, इस उपक्रम को राष्ट्रीय फिल्म विकास निगम के साथ मिला दिया गया था । अब फिल्म निर्माण के लिये वित्तीय सहायता समामेलित राष्ट्रीय फिल्म विकास निगम द्वारा दी जाती है । प्रादेशिक भाषायी फिल्मों को दी गई वित्तीय सहायता के बारे में ब्यौरा इस प्रकार है:—

1978	2
1979	7
1980	2
(31-10-80 तक)	—

कुल 11

(ख) जी, नहीं ।

(ग) प्रश्न नहीं उठता ।

### Import of Chloramphenicol by State Chemicals and Pharmaceuticals Corporation of India Ltd.

211. SHRI ARIF MOHD. KHAN: Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is true that the State Chemical and Pharmaceuticals Corporation of India Limited had confirmed further orders for import of Chloramphenicol from Romania, without actually receiving supplies against orders placed earlier;

(b) if so, what are the details of the same; and

(c) whether any officials have been found to have shown favouritism in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). As the informa-

tion furnished by the State Chemicals and Pharmaceuticals Corporation of India (CPC). during the current year, they had concluded 3 contracts details of which are given below, for import of Chloramphenicol from M/s. Chimimportexport, Bucharest (Rumania):—

Date of Order	Quantity (MTs)
11-4-1980	7.2
28-5-1980	7.8
11-7-1980	5.0

CPC have informed that against the first contract dated the 11th April 1980, the delivery schedule was extended twice, on the request of the supplier on the ground of non-availability of shipping space in the vessels, first time till 20-6-1980 and second time till 20-7-1980. The material has reportedly arrived in Bombay and is reported to be under clearance.

As regards the remaining two contracts, CPC have informed that they stand cancelled as the Rumanian Party did not agree to the counterbid given by CPC for reducing the price, or, asked for more time to which CPC, could not agree.

(c) CPC have informed that the order on the Rumanian supplier was placed on the basis of competitive quotations against their tender enquiry and as per their purchase procedure and that there is no question of showing any favouritism in this case.

#### **Allotment of Additional Bombay High gas to Textile Mills in Bombay**

212. SHRI BAPUSAHEB PARULKAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether in order to reduce the pollution which has assumed alarming proportion and become a health

hazard in Bombay Government propose to allocate an additional 0.63 million cubic metres of gas to be used as a substitute for the coal gas produced by Bombay Gas Company and for furnace oil being used in Textile Mills in Bombay; and

(b) if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). The Working Group set up in 1977 for studying the utilisation of offshore gas in Maharashtra had *inter-alia* recommended that the Government of Maharashtra should study the various issues connected with the proposal for the supply of offshore gas through a net work of pipelines to domestic consumers as well as to the 45 textile mills listed in the Group's report including the question of textile mills using a mixture of LSHS and fuel oil instead of gas for the purpose of reducing the level of pollution. The Maharashtra Government accordingly appointed a Study Group in September, 1978 to undertake the required study. The report of the Study Group has not yet been received by the Central Government and further action in the matter will be taken on receipt of the report.

#### **T.V. Centres**

213. SHRI JITENDRA PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of States having no T.V. Centres; and

(b) the time by which people of these States especially those belonging to far flung hilly areas will be provided with the television facilities?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDHEN M. JOSHI): (a) The